

Messages from Rajya Sabha

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:

(i) "In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 24th March, 2025, agreed to the following amendments made by the Lok Sabha at its sitting held on the 12th March, 2025, in the Oilfields (Regulation and Development) Amendment Bill, 2024:

ENACTING FORMULA

1. That at page 1, line 1, **for** the words "Seventy-fifth", the words "Seventy-sixth" be substituted.

CLAUSE 1

2. That at page 1, line 4, **for** the figure "2024", the figure "2025" be **substituted**.

CLAUSE 2

3. That at page 2, line 12, **for** the figure "2024", the figure "2025" be **substituted**.

4. That at page 2, line 18, **for** the figure "2024", the figure "2025" be **substituted**.

CLAUSE 4

5. That at page 2, line 38, **for** the figure "2024", the figure "2025" be **substituted**.

CLAUSE 12

6. That at page 6, line 4, **for** the figure "2024", the figure "2025" be **substituted**.

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 24th March, 2025, adopted the following Motion regarding filling up of the casual vacancy in the Joint Committee on the Constitution (One Hundred and

Twenty-Ninth Amendment) Bill, 2024 and the Union Territories Laws (Amendment) Bill, 2024:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint one Member to the Joint Committee on the Constitution (One Hundred and Twenty-Ninth Amendment) Bill, 2024 and the Union Territories Laws (Amendment) Bill, 2024 in the vacancy caused by the resignation of Shri V. Vijayasai Reddy from the membership of the Rajya Sabha and communicate to the Lok Sabha the name of the Member so appointed by the Rajya Sabha to the Joint Committee and resolves that Shri Yerram Venkata Subba Reddy, be appointed to the said Joint Committee to fill the vacancy."

12.05 hrs